

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No.154/KB/2015

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27th November 2017, 10.30 A.M.

Name of the Company		Sushil Kumar GaneriwalaVersus-Bengal Brahmaputra Conclave Pvt. & Ors		
Under Section		397/389		
SI. No.	Representa	nation of Authorized ative (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
1. c.	S. SANJAY A	LUMAR GUPTA (FUMAR KESHR± (pes) PETITIONER	Rohit Kishri 27/11/17.

1. RAMPNANKO BANERJEC, SR. ABVOCATE PERFONDENT 2. SWAPNA CHOUBEY, ADVOCATE PERFONDENT

ORDER

Ld. Counsel for the petitioners and the respondents are present.

Heard part arguments of the Ld. Pr. CS for the petitioner. Arguments could not be concluded.

List on 29/11/2017 for remaining arguments.

(Jinan K.R.) Member (J)

Links to her

(V.P.Singh) Member (J)

LOSS TRANSPORT X JAMES GOVERNMENT FOR ST

CO ROLL KINGE KECKET (RES

Sd